

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2160
TO BE ANSWERED ON 21ST DECEMBER, 2023

INCREASING UNEMPLOYMENT IN THE COUNTRY

2160. SHRI DIGVIJAYA SINGH:

SHRI KAPIL SIBAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the year-wise and State-wise details of rate of unemployment during the last five years;**
- (b) the number of unemployed persons in the country at present, the year-wise and State-wise details of the increase in number of unemployed persons during the last five years;**
- (c) the details of progress made in schemes for employment generation, State-wise, along with the funds allocated and utilised for such schemes during the last five years; and**
- (d) whether Government seeks to create an urban employment guarantee scheme along the lines of MGNREGA, if so, the details thereof, if not, the reasons therefor?**

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a) to (d): The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) conducted by the Ministry of Statistics and Programme Implementation (MoSPI) since 2017-18. The survey period is July to June every year.

As per the latest available Annual PLFS Reports, the estimated Unemployment Rate (UR) on usual status for persons of age 15 years & above in the country during the period 2018-19 to 2022-23 are as follows:

| Years | UR (in %) |
|----------------|------------------|
| 2018-19 | 5.8 |
| 2019-20 | 4.8 |
| 2020-21 | 4.2 |
| 2021-22 | 4.1 |
| 2022-23 | 3.2 |

Source: PLFS, MoSPI

The data in the above table indicates that the unemployment rate in the country has a declining trend over the years.

The State/UT-wise estimated unemployment rate on usual status for age 15 years and above for during the period 2018-19 to 2022-23 are at Annexure-I.

Employment generation coupled with improving employability is the priority of the Government. Accordingly, the Government of India has taken various steps for generating employment in the country, both rural and urban areas.

The Government of India has announced Aatmanirbhar Bharat package to provide stimulus to business and to mitigate the adverse impact of Covid 19. Under this package, the Government has provided fiscal stimulus of more than Rupees Twenty Seven lakh crore. This package comprises of various long term schemes/ programmes/ policies for making the country self-reliant and to create employment opportunities.

The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. Since inception of the scheme, till 24.11.2023, benefits have been provided to 60.48 lakhs beneficiaries under the scheme. State/UT-wise progress of the scheme is at Annexure-II.

The Government is implementing Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi Scheme) since June 01, 2020 to facilitate collateral free working capital loan to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic. As on 23.11.2023, 78.08 lakh loans have been sanctioned under the scheme. State/UT-wise progress of the scheme is at Annexure-III.

Pradhan Mantri Mudra Yojana (PMMY) was launched by the Government for facilitating self-employment. Under PMMY, collateral free loans upto Rs. 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities. State-wise data since inception of the scheme is at Annexure-IV.

The Production Linked Incentive (PLI) scheme is being implemented by the Government with an outlay of Rs. 1.97 lakh crore, for a period of 5 years starting from 2021-22 which have potential for creating 60 lakh new jobs.

PM GatiShakti is a transformative approach for economic growth and sustainable development. The approach is driven by seven engines, namely, Roads, Railways, Airports, Ports, Mass Transport, Waterways and Logistics Infrastructure. This approach is powered by Clean Energy and Sabka Prayas leading to huge job and entrepreneurial opportunities for all.

The Government of India is encouraging various projects involving substantial investment and public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Deen Dayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) etc. for employment generation. The Government is implementing a programme for skilling of rural youth for entrepreneurship development through Rural Self Employment and Training Institutes

(RSETIs). State/UT-wise details of the progress of the schemes are at Annexure-V toVIII.

Further, the Ministry of Skill Development and Entrepreneurship (MSDE) is implementing the National Apprenticeship Promotion Scheme (NAPS), Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS) Scheme and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs) to enhance the employability of youth.

Besides these initiatives, various flagship programmes of the Government such as Make in India, Start-up India, Stand-up India, Digital India, Housing for All etc. are also oriented towards generating employment opportunities.

All these initiatives are expected to collectively generate employment in the medium to long term through multiplier-effects.

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No.2160 due for reply on 21.12.2023

State/UT-wise estimated Unemployment Rate (UR) on usual status for persons of age 15 years and above during 2018-19 to 2022-23 (in %)

| S. No. | States/ UTs | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
|--------|-------------------|------------|------------|------------|------------|------------|
| 1 | Andhra Pradesh | 5.3 | 4.7 | 4.1 | 4.2 | 4.1 |
| 2 | Arunachal Pradesh | 7.7 | 6.7 | 5.7 | 7.7 | 4.8 |
| 3 | Assam | 6.7 | 7.9 | 4.1 | 3.9 | 1.7 |
| 4 | Bihar | 9.8 | 5.1 | 4.6 | 5.9 | 3.9 |
| 5 | Chhattisgarh | 2.4 | 3.3 | 2.5 | 2.4 | 2.4 |
| 6 | Delhi | 10.4 | 8.6 | 6.3 | 5.3 | 1.9 |
| 7 | Goa | 8.7 | 8.1 | 10.5 | 12.0 | 9.7 |
| 8 | Gujarat | 3.2 | 2.0 | 2.2 | 2.0 | 1.7 |
| 9 | Haryana | 9.3 | 6.4 | 6.3 | 9.0 | 6.1 |
| 10 | Himachal Pradesh | 5.1 | 3.7 | 3.3 | 4.0 | 4.3 |
| 11 | Jharkhand | 5.2 | 4.2 | 3.1 | 2.0 | 1.7 |
| 12 | Karnataka | 3.6 | 4.2 | 2.7 | 3.2 | 2.4 |
| 13 | Kerala | 9.0 | 10.0 | 10.1 | 9.6 | 7.0 |
| 14 | Madhya Pradesh | 3.5 | 3.0 | 1.9 | 2.1 | 1.6 |
| 15 | Maharashtra | 5.0 | 3.2 | 3.7 | 3.5 | 3.1 |
| 16 | Manipur | 9.4 | 9.5 | 5.6 | 9.0 | 4.7 |
| 17 | Meghalaya | 2.7 | 2.7 | 1.7 | 2.6 | 6.0 |
| 18 | Mizoram | 7.0 | 5.7 | 3.5 | 5.4 | 2.2 |
| 19 | Nagaland | 17.4 | 25.7 | 19.2 | 9.1 | 4.3 |
| 20 | Odisha | 7.0 | 6.2 | 5.3 | 6.0 | 3.9 |
| 21 | Punjab | 7.4 | 7.3 | 6.2 | 6.4 | 6.1 |
| 22 | Rajasthan | 5.7 | 4.5 | 4.7 | 4.7 | 4.4 |
| 23 | Sikkim | 3.1 | 2.2 | 1.1 | 1.6 | 2.2 |
| 24 | Tamil Nadu | 6.6 | 5.3 | 5.2 | 4.8 | 4.3 |
| 25 | Telangana | 8.3 | 7.0 | 4.9 | 4.2 | 4.4 |
| 26 | Tripura | 10.0 | 3.2 | 3.2 | 3.0 | 1.4 |
| 27 | Uttarakhand | 8.9 | 7.1 | 6.9 | 7.8 | 4.5 |
| 28 | Uttar Pradesh | 5.7 | 4.4 | 4.2 | 2.9 | 2.4 |
| 29 | West Bengal | 3.8 | 4.6 | 3.5 | 3.4 | 2.2 |
| 30 | A & N. Island | 13.5 | 12.6 | 9.1 | 7.8 | 9.7 |
| 31 | Chandigarh | 7.3 | 6.3 | 7.1 | 6.3 | 4.0 |
| 32 | D & N Haveli | 1.5 | 3.0 | 4.2 | 5.2 | 2.5 |
| 33 | Daman & Diu | 0.0 | 2.9 | | | |
| 34 | Jammu & Kashmir | 5.1 | 6.7 | 5.9 | 5.2 | 4.4 |
| 35 | Ladakh | - | 0.1 | 2.9 | 3.3 | 6.1 |
| 36 | Lakshadweep | 31.6 | 13.7 | 13.4 | 17.2 | 11.1 |
| 37 | Puducherry | 8.3 | 7.6 | 6.7 | 5.8 | 5.6 |
| | All India | 5.8 | 4.8 | 4.2 | 4.1 | 3.2 |

Source: PLFS, MoSPI

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No. 2160 due for reply on 21.12.2023

State/UT-wise Aatmanirbhar Bharat Rojgar Yojana Data as on 2020-21 to 2023-24 (till 24.11.2023)

| S. No. | States/UTs | No. of Beneficiary Employees | No. of Beneficiary Establishments | Amount of Benefit (in Rs. Crore) |
|--------|-----------------------------|------------------------------|-----------------------------------|----------------------------------|
| 1 | Andaman And Nicobar Islands | 479 | 36 | 1.2 |
| 2 | Andhra Pradesh | 166959 | 4044 | 322.1 |
| 3 | Arunachal Pradesh | 514 | 17 | 1.4 |
| 4 | Assam | 19902 | 669 | 34.0 |
| 5 | Bihar | 28551 | 1213 | 73.9 |
| 6 | Chandigarh | 64817 | 1584 | 103.1 |
| 7 | Chhattisgarh | 85100 | 2951 | 170.1 |
| 8 | Delhi | 227662 | 3146 | 319.3 |
| 9 | Goa | 20947 | 542 | 32.1 |
| 10 | Gujarat | 644000 | 15578 | 1017.7 |
| 11 | Haryana | 400549 | 7640 | 608.5 |
| 12 | Himachal Pradesh | 83380 | 2164 | 136.8 |
| 13 | Jammu And Kashmir | 19384 | 891 | 47.9 |
| 14 | Jharkhand | 62773 | 2248 | 127.9 |
| 15 | Karnataka | 486775 | 11007 | 854.1 |
| 16 | Kerala | 96338 | 2732 | 194.6 |
| 17 | Ladakh | 190 | 17 | 0.4 |
| 18 | Madhya Pradesh | 205799 | 6257 | 380.2 |
| 19 | Maharashtra | 978812 | 22447 | 1492.8 |
| 20 | Manipur | 1692 | 57 | 2.7 |
| 21 | Meghalaya | 1224 | 39 | 4.9 |
| 22 | Mizoram | 377 | 15 | 1.6 |
| 23 | Nagaland | 234 | 17 | 0.5 |
| 24 | Orissa | 89354 | 4195 | 199.1 |
| 25 | Punjab | 171000 | 6550 | 352.7 |
| 26 | Rajasthan | 326551 | 11480 | 568.4 |
| 27 | Sikkim | 3766 | 113 | 7.2 |
| 28 | Tamil Nadu | 817951 | 16760 | 1167.7 |
| 29 | Telangana | 283292 | 5392 | 396.3 |
| 30 | Tripura | 5440 | 150 | 10.0 |
| 31 | Uttar Pradesh | 433565 | 12413 | 854.0 |
| 32 | Uttarakhand | 93500 | 2425 | 154.1 |
| 33 | West Bengal | 227625 | 7710 | 400.9 |
| | Total | 6048502 | 152499 | 10038.1 |

Source: EPFO, MoLE

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No.2160 due for reply on 21.12.2023

State/UT-wise data on beneficiaries for Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi Scheme) as on 22.11.2023

| S. No. | State /UTs | Loans Sanctioned | | | Loans Disbursed | | | Disbursed Amount (In Rs. crore) | | |
|--------|--------------------------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------------------------|----------------|----------------|
| | | 2021-22 | 2022- 23 | 2023-24 | 2021-22 | 2022- 23 | 2023-24 | 2021-22 | 2022- 23 | 2023-24 |
| 1 | A & N Islands | 141 | 219 | 170 | 146 | 187 | 156 | 0.20 | 0.40 | 0.36 |
| 2 | Andhra Pradesh | 82,997 | 49,724 | 1,56,596 | 82,111 | 47,808 | 1,55,796 | 93.34 | 86.37 | 231.30 |
| 3 | Arunachal Pradesh | 875 | 2,041 | 1,950 | 1,105 | 1,799 | 1,847 | 1.31 | 3.13 | 3.66 |
| 4 | Assam | 43,176 | 23,857 | 59,764 | 42,671 | 23,559 | 57,094 | 44.67 | 36.74 | 80.44 |
| 5 | Bihar | 15,764 | 11,911 | 70,226 | 19,532 | 10,224 | 56,412 | 20.17 | 17.36 | 74.61 |
| 6 | Chandigarh | 1,573 | 1,865 | 2,581 | 1,593 | 1,891 | 1,736 | 1.77 | 3.44 | 3.36 |
| 7 | Chhattisgarh | 9,338 | 11,728 | 40,049 | 9,238 | 11,148 | 35,619 | 12.02 | 20.21 | 59.09 |
| 8 | Daman And Diu & D And N Haveli | 148 | 435 | 1,090 | 228 | 300 | 1,189 | 0.24 | 0.53 | 1.85 |
| 9 | Delhi | 10,319 | 33,972 | 1,19,219 | 11,067 | 27,092 | 96,895 | 11.57 | 36.97 | 114.74 |
| 10 | Goa | 420 | 501 | 564 | 393 | 470 | 489 | 0.57 | 1.06 | 1.17 |
| 11 | Gujarat | 1,14,115 | 1,04,062 | 2,27,482 | 1,11,510 | 99,794 | 2,19,582 | 128.01 | 167.45 | 306.70 |
| 12 | Haryana | 12,633 | 12,087 | 1,10,316 | 11,622 | 12,155 | 80,963 | 13.76 | 20.95 | 95.37 |
| 13 | Himachal Pradesh | 1,243 | 2,048 | 2,579 | 1,244 | 2,003 | 2,518 | 1.89 | 4.63 | 5.61 |
| 14 | Jammu And Kashmir | 3,840 | 5,209 | 3,905 | 4,063 | 4,959 | 3,044 | 5.37 | 10.09 | 8.18 |
| 15 | Jharkhand | 8,290 | 8,823 | 57,333 | 8,380 | 7,466 | 47,563 | 9.92 | 13.00 | 58.24 |
| 16 | Karnataka | 46,360 | 78,428 | 1,95,769 | 45,543 | 68,111 | 1,91,576 | 57.18 | 119.91 | 275.75 |
| 17 | Kerala | 3,355 | 5,522 | 61,437 | 3,379 | 5,099 | 55,989 | 5.37 | 10.50 | 62.67 |
| 18 | Ladakh | 78 | 216 | 207 | 73 | 214 | 174 | 0.13 | 0.45 | 0.42 |
| 19 | Madhya Pradesh | 2,01,148 | 1,75,656 | 3,71,012 | 1,99,540 | 1,70,474 | 3,22,775 | 242.09 | 304.25 | 537.19 |
| 20 | Maharashtra | 45,051 | 2,38,925 | 4,08,085 | 60,752 | 2,11,199 | 3,54,042 | 73.03 | 268.30 | 435.33 |
| 21 | Manipur | 1,863 | 2,420 | 1,886 | 2,498 | 1,779 | 1,892 | 2.60 | 3.35 | 3.45 |
| 22 | Meghalaya | 385 | 1,039 | 1,299 | 383 | 1,020 | 1,269 | 0.41 | 1.30 | 1.78 |
| 23 | Mizoram | 133 | 131 | 1,042 | 135 | 125 | 981 | 0.23 | 0.26 | 1.27 |
| 24 | Nagaland | 464 | 563 | 1,082 | 467 | 471 | 1,075 | 0.63 | 0.80 | 1.64 |
| 25 | Odisha | 7,719 | 12,988 | 34,347 | 8,994 | 10,683 | 32,298 | 10.57 | 20.25 | 55.00 |
| 26 | Puducherry | 169 | 562 | 2,084 | 226 | 520 | 2,033 | 0.34 | 0.99 | 2.85 |
| 27 | Punjab | 10,955 | 12,450 | 1,27,587 | 13,259 | 11,364 | 1,09,306 | 13.74 | 19.59 | 130.70 |
| 28 | Rajasthan | 12,594 | 19,070 | 83,737 | 17,023 | 9,118 | 83,290 | 17.09 | 16.05 | 108.22 |
| 29 | Sikkim | 1 | 2 | 956 | 1 | - | 881 | 0.00 | 0.00 | 0.88 |
| 30 | Tamil Nadu | 62,727 | 58,674 | 2,55,145 | 77,938 | 60,317 | 2,32,556 | 79.65 | 103.70 | 319.78 |
| 31 | Telangana | 73,492 | 97,957 | 1,44,157 | 87,629 | 88,539 | 1,44,019 | 140.47 | 180.75 | 338.24 |
| 32 | Tripura | 871 | 1,042 | 2,107 | 821 | 993 | 2,068 | 1.05 | 1.87 | 3.32 |
| 33 | Uttar Pradesh | 2,14,985 | 3,53,070 | 5,51,519 | 2,36,706 | 3,46,239 | 5,17,950 | 249.14 | 555.37 | 821.83 |
| 34 | Uttarakhand | 1,959 | 7,348 | 12,606 | 1,908 | 7,016 | 11,942 | 2.42 | 11.89 | 18.09 |
| 35 | West Bengal | 8,828 | 4,927 | 1,58,023 | 11,220 | 2,693 | 1,41,114 | 11.07 | 3.83 | 145.88 |
| | Total | 9,98,009 | 13,39,472 | 32,67,911 | 10,73,398 | 12,46,829 | 29,68,133 | 1252.01 | 2045.74 | 4308.96 |

Source: Ministry of Housing and Urban Affairs

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No.2160 due for reply on 21.12.2023

State/UT-wise Report on Pradhan Mantri Mudra Yojana (PMMY)- (From 01.04.2018 To 24.11.2023)

| (Amount in Rs. Crore) | | | | |
|-----------------------|--------------------------------|---------------------|--------------------|--------------------|
| S. No. | States/UTs | No. of Loan A/Cs | Sanctioned Amount | Disbursed Amount |
| 1 | Andaman and Nicobar Islands | 18,150 | 566.7 | 552.9 |
| 2 | Andhra Pradesh | 61,23,796 | 73,238.7 | 70,881.2 |
| 3 | Arunachal Pradesh | 83,870 | 955.2 | 918.1 |
| 4 | Assam | 67,55,114 | 38,912.1 | 37,797.8 |
| 5 | Bihar | 3,73,33,838 | 1,80,427.7 | 1,72,872.8 |
| 6 | Chandigarh | 1,15,469 | 2,043.2 | 1,974.7 |
| 7 | Chhattisgarh | 60,65,457 | 38,351.0 | 36,843.7 |
| 8 | D and N Haveli & Daman and Diu | 23,513 | 434.7 | 413.5 |
| 9 | Delhi | 23,36,838 | 23,860.1 | 23,289.0 |
| 10 | Goa | 2,23,979 | 3,220.2 | 3,063.2 |
| 11 | Gujarat | 97,06,739 | 78,664.6 | 77,451.0 |
| 12 | Haryana | 60,76,824 | 46,550.2 | 45,169.5 |
| 13 | Himachal Pradesh | 6,90,793 | 14,010.1 | 13,182.9 |
| 14 | Jharkhand | 97,91,710 | 50,181.8 | 48,864.5 |
| 15 | Karnataka | 2,94,56,443 | 1,85,416.4 | 1,83,199.6 |
| 16 | Kerala | 1,03,38,538 | 73,312.4 | 72,094.5 |
| 17 | Lakshadweep | 6,938 | 105.0 | 100.7 |
| 18 | Madhya Pradesh | 1,87,92,091 | 1,12,376.3 | 1,08,480.1 |
| 19 | Maharashtra | 2,52,36,401 | 1,64,572.8 | 1,61,684.5 |
| 20 | Manipur | 3,66,716 | 2,222.0 | 2,099.3 |
| 21 | Meghalaya | 1,76,619 | 1,720.8 | 1,671.7 |
| 22 | Mizoram | 1,00,354 | 1,699.6 | 1,609.4 |
| 23 | Nagaland | 93,104 | 1,374.6 | 1,289.0 |
| 24 | Odisha | 2,10,68,054 | 96,744.0 | 94,882.0 |
| 25 | Pondicherry | 7,34,014 | 4,764.1 | 4,703.5 |
| 26 | Punjab | 65,04,588 | 50,197.0 | 48,200.5 |
| 27 | Rajasthan | 1,52,42,194 | 1,13,217.4 | 1,11,444.7 |
| 28 | Sikkim | 95,279 | 1,086.1 | 1,049.4 |
| 29 | Tamil Nadu | 3,56,26,152 | 2,05,363.5 | 2,03,480.4 |
| 30 | Telangana | 46,53,577 | 43,647.9 | 42,734.1 |
| 31 | Tripura | 19,68,181 | 11,115.2 | 10,890.7 |
| 32 | Jammu and Kashmir | 13,43,893 | 29,541.9 | 28,620.9 |
| 33 | Union Territory of Ladakh | 41,232 | 1,245.9 | 1,224.5 |
| 34 | Uttar Pradesh | 3,20,65,816 | 1,98,000.8 | 1,91,821.5 |
| 35 | Uttarakhand | 19,09,881 | 18,933.7 | 18,340.5 |
| 36 | West Bengal | 3,07,36,604 | 1,72,522.7 | 1,69,407.8 |
| | All India | 32,19,02,759 | 20,40,596.6 | 19,92,303.8 |

Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra portal

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No.2160 due for reply on 21.12.2023

State/UT-wise performance of Prime Minister's Employment Generation Programme (PMEGP)

| S. No. | States/ UTs | 2021-22 | | | 2022-23 | | | 2023-24 (till 31.10.2023) | | |
|--------|-------------------|--|-----------------------------|---|--|-----------------------------|---|--|-----------------------------|---|
| | | Margin money Subsidy utilized (Rs. lakh) | Number of projects assisted | Estimated employment generated (No. of persons) | Margin money Subsidy utilized (Rs. lakh) | Number of projects assisted | Estimated employment generated (No. of persons) | Margin money Subsidy utilized (Rs. lakh) | Number of projects assisted | Estimated employment generated (No. of persons) |
| 1 | A & N Islands | 238.69 | 162 | 1296 | 202.92 | 121 | 968 | 41.31 | 32 | 256 |
| 2 | Andhra Pradesh | 10088.80 | 2477 | 19816 | 12929.93 | 3073 | 24584 | 10903.16 | 2365 | 18920 |
| 3 | Arunachal Pradesh | 788.88 | 196 | 1568 | 701.26 | 158 | 1264 | 1131.85 | 108 | 864 |
| 4 | Assam | 6659.71 | 3855 | 30840 | 5954.20 | 2596 | 20768 | 2732.32 | 1018 | 8144 |
| 5 | Bihar | 8169.92 | 2477 | 19816 | 12123.20 | 4459 | 35672 | 10581.17 | 3002 | 24016 |
| 6 | Chandigarh | 62.08 | 21 | 168 | 44.53 | 15 | 120 | 18.44 | 8 | 64 |
| 7 | Chhattisgarh | 6941.44 | 3020 | 24160 | 7492.77 | 2543 | 20344 | 3018.79 | 882 | 7056 |
| 8 | Delhi | 315.23 | 100 | 800 | 471.11 | 72 | 576 | 252.71 | 34 | 272 |
| 9 | Goa | 298.22 | 87 | 696 | 291.08 | 66 | 528 | 169.21 | 37 | 296 |
| 10 | Gujarat* | 28704.84 | 4143 | 33144 | 24182.62 | 3071 | 24568 | 22773.78 | 2079 | 16632 |
| 11 | Haryana | 6093.33 | 1726 | 13808 | 6319.98 | 1559 | 12472 | 3938.22 | 677 | 5416 |
| 12 | Himachal Pradesh | 3550.95 | 1274 | 10192 | 3149.58 | 930 | 7440 | 1620.94 | 394 | 3152 |
| 13 | Jammu Kashmir | 46713.54 | 21648 | 173184 | 23993.89 | 12023 | 96184 | 16320.94 | 7549 | 60392 |
| 14 | Jharkhand | 4188.27 | 1714 | 13712 | 4837.65 | 1851 | 14808 | 2226.88 | 792 | 6336 |
| 15 | Karnataka | 15843.36 | 5877 | 47016 | 16154.42 | 5618 | 44944 | 8561.10 | 2262 | 18096 |
| 16 | Kerala | 6859.29 | 2789 | 22312 | 7329.23 | 3129 | 25032 | 2791.56 | 1167 | 9336 |
| 17 | Ladakh | 1182.31 | 295 | 2360 | 376.09 | 91 | 728 | 209.94 | 44 | 352 |
| 18 | Lakshadweep | 17.50 | 7 | 56 | 2.49 | 2 | 16 | 0.00 | 0 | 0 |
| 19 | Madhya Pradesh | 20961.46 | 8082 | 64656 | 18129.70 | 5957 | 47656 | 7105.27 | 1812 | 14496 |
| 20 | Maharashtra** | 13018.54 | 4128 | 33024 | 13203.32 | 3625 | 29000 | 6508.59 | 1232 | 9856 |
| 21 | Manipur | 3337.25 | 1139 | 9112 | 1462.51 | 545 | 4360 | 419.19 | 199 | 1592 |
| 22 | Meghalaya | 974.17 | 699 | 5592 | 665.74 | 306 | 2448 | 323.81 | 113 | 904 |
| 23 | Mizoram | 1461.76 | 650 | 5200 | 1353.86 | 412 | 3296 | 1119.23 | 241 | 1928 |
| 24 | Nagaland | 2494.89 | 1241 | 9928 | 1535.13 | 469 | 3752 | 504.44 | 133 | 1064 |
| 25 | Odisha | 11335.95 | 4301 | 34408 | 10731.75 | 3880 | 31040 | 3838.44 | 1087 | 8696 |
| 26 | Puducherry | 144.30 | 66 | 528 | 65.56 | 25 | 200 | 15.88 | 5 | 40 |
| 27 | Punjab | 6017.86 | 1790 | 14320 | 7250.62 | 1564 | 12512 | 6969.54 | 968 | 7744 |
| 28 | Rajasthan | 9025.60 | 2599 | 20792 | 11418.57 | 2037 | 16296 | 7561.82 | 943 | 7544 |
| 29 | Sikkim | 214.27 | 85 | 680 | 131.46 | 57 | 456 | 136.88 | 46 | 368 |
| 30 | Tamil Nadu | 16445.76 | 5972 | 47776 | 17891.66 | 6140 | 49120 | 9879.42 | 2566 | 20528 |
| 31 | Telangana | 9846.14 | 2906 | 23248 | 10225.11 | 2540 | 20320 | 6590.15 | 1349 | 10792 |
| 32 | Tripura | 2083.70 | 958 | 7664 | 1689.01 | 703 | 5624 | 672.40 | 277 | 2216 |
| 33 | Uttar Pradesh | 41165.07 | 12594 | 100752 | 37865.82 | 11601 | 92808 | 26200.10 | 6403 | 51224 |
| 34 | Uttarakhand | 3983.20 | 1836 | 14688 | 4631.73 | 1803 | 14424 | 1817.53 | 573 | 4584 |
| 35 | West Bengal | 8539.63 | 2305 | 18440 | 7408.96 | 2126 | 17008 | 3043.17 | 814 | 6512 |
| | Total | 297765.91 | 103219 | 825752 | 272217.46 | 85167 | 681336 | 169998.18 | 41211 | 329688 |

Source: M/o Micro, Small and Medium Enterprises (* Including Daman & Diu, ** including Dadra & Nagar Haveli)

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No.2160 due for reply on 21.12.2023

State/UT-wise details of candidates trained and placed under RSETI during the last five and the current year as on 31.10.2023

| S No | State /UTs | FY 2019-20 | | FY 2020-21 | | FY 2021-22 | | FY 2022-23 | | FY 2023-24 as on 31-10-2023 | |
|------|-------------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|---------------|-----------------------------|---------------|
| | | Trained | Settled | Trained | Settled | Trained | Settled | Trained | Settled | Trained | Settled |
| 1 | A & N Islands | 489 | 316 | 318 | 135 | 412 | 381 | 421 | 421 | 325 | 189 |
| 2 | Andhra Pradesh | 9884 | 7179 | 5002 | 3836 | 7817 | 6522 | 10935 | 8792 | 6830 | 4008 |
| 3 | Arunachal Pradesh | 211 | 294 | 18 | 57 | 225 | 0 | 384 | 438 | 185 | 43 |
| 4 | Assam | 11922 | 7680 | 7208 | 5145 | 10017 | 8335 | 14328 | 11087 | 9294 | 4205 |
| 5 | Bihar | 24961 | 18393 | 14868 | 10817 | 21268 | 14330 | 28292 | 22769 | 19278 | 10302 |
| 6 | Chhattisgarh | 12146 | 8209 | 7003 | 4927 | 10030 | 7257 | 12744 | 11238 | 9232 | 3336 |
| 7 | D & N Haveli | 763 | 509 | 560 | 437 | 561 | 447 | 761 | 545 | 438 | 278 |
| 8 | Goa Total | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 9 | Gujarat | 20447 | 14075 | 11233 | 7859 | 15993 | 12863 | 20564 | 16395 | 13203 | 7224 |
| 10 | Haryana | 14391 | 10493 | 11301 | 6744 | 11045 | 8176 | 14086 | 8989 | 7630 | 4281 |
| 11 | Himachal Pradesh | 4949 | 3541 | 3227 | 2019 | 4750 | 3208 | 6134 | 4013 | 3717 | 2110 |
| 12 | Jammu & Kashmir | 8662 | 7022 | 4552 | 3955 | 5277 | 4148 | 7909 | 6453 | 5108 | 3046 |
| 13 | Jharkhand | 15911 | 12630 | 11467 | 7982 | 13725 | 10828 | 18979 | 13844 | 10900 | 3286 |
| 14 | Karnataka | 24676 | 20257 | 16333 | 12649 | 18332 | 17059 | 24937 | 19407 | 15636 | 8698 |
| 15 | Kerala | 10236 | 9610 | 5090 | 4752 | 5980 | 5801 | 9970 | 7990 | 6151 | 3758 |
| 16 | Lakshadweep | 36 | 0 | 162 | 98 | 139 | 34 | 465 | 285 | 184 | 75 |
| 17 | Madhya Pradesh | 31521 | 20982 | 19180 | 15530 | 22956 | 18490 | 32068 | 24620 | 20141 | 11295 |
| 18 | Maharashtra | 24614 | 19668 | 16559 | 13033 | 19606 | 15251 | 27322 | 21474 | 16962 | 10463 |
| 19 | Manipur | 495 | 351 | 287 | 277 | 364 | 301 | 920 | 834 | 498 | 294 |
| 20 | Meghalaya | 1629 | 989 | 959 | 687 | 1649 | 868 | 2024 | 1480 | 1415 | 482 |
| 21 | Mizoram | 939 | 957 | 613 | 457 | 651 | 636 | 907 | 798 | 582 | 619 |
| 22 | Nagaland | 356 | 202 | 199 | 118 | 338 | 272 | 396 | 395 | 309 | 154 |
| 23 | Odisha | 20489 | 14933 | 15321 | 11574 | 16049 | 13978 | 20766 | 17486 | 12522 | 7907 |
| 24 | Pondicherry | 762 | 543 | 583 | 420 | 568 | 485 | 821 | 780 | 603 | 317 |
| 25 | Punjab | 9280 | 5605 | 7501 | 5489 | 9241 | 6972 | 10833 | 8243 | 7429 | 3928 |
| 26 | Rajasthan | 27023 | 18789 | 19904 | 12682 | 23160 | 19032 | 30404 | 25274 | 18377 | 11292 |
| 27 | Sikkim | 364 | 489 | 202 | 134 | 203 | 146 | 411 | 299 | 313 | 206 |
| 28 | Tamil Nadu | 27112 | 17790 | 15233 | 12517 | 17187 | 14796 | 26310 | 21110 | 17145 | 11536 |
| 29 | Telangana | 6435 | 5714 | 3703 | 2647 | 5413 | 5214 | 7195 | 6516 | 4968 | 1877 |
| 30 | Tripura | 2533 | 1775 | 1893 | 836 | 2274 | 1781 | 2744 | 2237 | 2043 | 1031 |
| 31 | Ladakh | 603 | 233 | 408 | 328 | 535 | 384 | 624 | 355 | 230 | 139 |
| 32 | Uttar Pradesh | 50845 | 38070 | 41995 | 27673 | 52909 | 46948 | 55972 | 46109 | 36198 | 24450 |
| 33 | Uttarakhand | 6765 | 5387 | 6383 | 4829 | 6258 | 4413 | 7007 | 5599 | 4125 | 2332 |
| 34 | West Bengal | 12576 | 8960 | 5876 | 4591 | 9182 | 7073 | 12169 | 9605 | 8384 | 4320 |
| | Total | 384025 | 281645 | 255141 | 185234 | 314114 | 256429 | 409802 | 325880 | 260355 | 147481 |

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No. 2160 due forreply on 21.12.2023

State/UT-wise details of the employment provided (in person days generated) under Mahatma Gandhi NREGS during 2018-19 to (as on 28.11.2023)

| S. No. | States/UTs | Person days generated (in lakh) | | | | | |
|--------|----------------------------------|---------------------------------|-----------------|-----------------|-----------------|-----------------|-----------------|
| | | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
| 1 | Andhra Pradesh | 2465.64 | 2002.25 | 2593.24 | 2417.19 | 2396.03 | 2115.20 |
| 2 | Arunachal Pradesh | 68.65 | 85.99 | 128.14 | 158.73 | 151.35 | 78.80 |
| 3 | Assam | 532.47 | 623.08 | 911.53 | 916.61 | 791.31 | 677.00 |
| 4 | Bihar | 1233.57 | 1416.23 | 2276.27 | 1811.79 | 2369.09 | 1386.73 |
| 5 | Chhattisgarh | 1386.02 | 1361.75 | 1840.90 | 1692.36 | 1325.25 | 726.39 |
| 6 | Goa | 0.15 | 0.34 | 1.10 | 0.95 | 0.94 | 0.31 |
| 7 | Gujarat | 419.61 | 353.70 | 482.29 | 568.02 | 468.09 | 358.14 |
| 8 | Haryana | 77.90 | 91.19 | 179.62 | 146.40 | 96.51 | 77.18 |
| 9 | Himachal Pradesh | 285.20 | 259.19 | 336.19 | 370.94 | 307.89 | 166.48 |
| 10 | Jammu And Kashmir | 368.15 | 313.41 | 407.01 | 406.33 | 308.95 | 179.77 |
| 11 | Jharkhand | 536.59 | 641.95 | 1176.08 | 1132.47 | 915.36 | 805.34 |
| 12 | Karnataka | 1044.92 | 1118.63 | 1480.32 | 1634.93 | 1263.96 | 1064.78 |
| 13 | Kerala | 975.26 | 802.30 | 1023.00 | 1059.66 | 965.78 | 680.06 |
| 14 | Ladakh | 0.00 | 19.03 | 21.30 | 19.27 | 19.56 | 11.31 |
| 15 | Madhya Pradesh | 2029.27 | 1930.17 | 3420.21 | 3000.13 | 2265.62 | 1301.74 |
| 16 | Maharashtra | 845.94 | 629.60 | 679.36 | 825.42 | 788.06 | 598.94 |
| 17 | Manipur | 117.39 | 234.07 | 330.52 | 305.59 | 74.77 | 64.59 |
| 18 | Meghalaya | 342.15 | 370.22 | 383.70 | 393.63 | 289.27 | 173.51 |
| 19 | Mizoram | 179.17 | 192.59 | 198.66 | 200.77 | 202.33 | 119.77 |
| 20 | Nagaland | 132.69 | 138.48 | 180.12 | 192.58 | 197.25 | 156.15 |
| 21 | Odisha | 829.88 | 1113.89 | 2080.75 | 1977.94 | 1853.77 | 1392.70 |
| 22 | Punjab | 204.47 | 235.25 | 376.75 | 331.52 | 321.19 | 248.90 |
| 23 | Rajasthan | 2942.46 | 3286.55 | 4605.35 | 4242.97 | 3571.87 | 2381.32 |
| 24 | Sikkim | 33.55 | 29.47 | 37.34 | 34.34 | 32.48 | 24.56 |
| 25 | Tamil Nadu | 2576.97 | 2485.10 | 3339.46 | 3457.26 | 3346.61 | 3431.82 |
| 26 | Telangana | 1177.29 | 1071.14 | 1579.53 | 1457.94 | 1218.70 | 869.79 |
| 27 | Tripura | 253.09 | 344.02 | 437.22 | 426.18 | 334.55 | 295.81 |
| 28 | Uttar Pradesh | 2121.24 | 2444.30 | 3945.41 | 3257.96 | 3118.59 | 2500.22 |
| 29 | Uttarakhand | 221.61 | 206.16 | 303.61 | 243.18 | 206.65 | 120.01 |
| 30 | West Bengal | 3382.53 | 2723.05 | 4140.17 | 3642.28 | 378.76 | 1.65 |
| 31 | A & N Islands | 1.94 | 2.21 | 2.61 | 1.14 | 1.29 | 0.51 |
| 32 | Lakshadweep | 0.10 | 0.04 | 0.02 | 0.01 | 0.05 | 0.03 |
| 33 | Puducherry | 6.65 | 7.65 | 10.57 | 6.15 | 8.30 | 16.82 |
| 34 | D and N Haveli and Daman and Diu | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.09 |
| | Total | 26792.52 | 26533.02 | 38908.33 | 36332.63 | 29590.16 | 22026.45 |

Source: Ministry of Rural Development

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No.2160 due for reply on 21.12.2023

No. of Skill Trained Candidates Placed and beneficiaries assisted for setting up Individual/ Group micro enterprises and Central Fund released under DAY-NULM during 2018-19 to 2023-24 (upto 20.11.2023)

| S. No. | States/UTs | No. of Skill Candidates Placed | No. of beneficiaries assisted for setting up Individual/ Group micro enterprises |
|--------|------------------------------|--------------------------------|--|
| 1 | Andhra Pradesh | 55476 | 59423 |
| 2 | Arunachal Pradesh | 1307 | 29 |
| 3 | Assam | 12355 | 3824 |
| 4 | Bihar | 7365 | 8814 |
| 5 | Chhattisgarh | 7365 | 29794 |
| 6 | Goa | 4226 | 221 |
| 7 | Gujarat | 35065 | 19660 |
| 8 | Haryana | 12288 | 4738 |
| 9 | Himachal Pradesh | 3447 | 2414 |
| 10 | Jammu & Kashmir | 1399 | 10097 |
| 11 | Jharkhand | 20167 | 7370 |
| 12 | Karnataka | 1732 | 9845 |
| 13 | Kerala | 13016 | 9705 |
| 14 | Madhya Pradesh | 98531 | 47062 |
| 15 | Maharashtra | 77789 | 36333 |
| 16 | Manipur | 9665 | 136 |
| 17 | Meghalaya | 1791 | 62 |
| 18 | Mizoram | 4000 | 1163 |
| 19 | Nagaland | 514 | 294 |
| 20 | Odisha | 0 | 27346 |
| 21 | Punjab | 38845 | 7042 |
| 22 | Rajasthan | 18514 | 14647 |
| 23 | Sikkim | 246 | 18 |
| 24 | Tamil Nadu | 39948 | 210718 |
| 25 | Telangana | 7359 | 8609 |
| 26 | Tripura | 704 | 1478 |
| 27 | Uttar Pradesh | 45023 | 50581 |
| 28 | Uttarakhand | 2132 | 5907 |
| 29 | West Bengal | 16784 | 9487 |
| 30 | A & N Islands | 0 | 7 |
| 31 | Chandigarh | 3808 | 166 |
| 32 | Delhi | 775 | 1046 |
| 33 | Puducherry | 322 | 352 |
| 34 | Ladakh | 0 | 21 |
| 35 | D & N Haveli and Daman & Diu | 0 | 0 |
| | Total | 5,41,958 | 5,88,409 |

Source: M/o Housing and Urban Affairs